

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 103
(CAA)-115/ND/2022

IN THE MATTER OF:

First Class Realtors Pvt. Ltd. And Aagya ... Applicant/Petitioner
Enterprises Pvt. Ltd.

Under Section: 230-232

Order delivered on 29.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv Saurabh Kalia and Adv Sarvik Singhai

ORDER

This is the 2nd motion petition filed by the Applicants seeking direction for issue of notices and publication of notice in the newspapers.

Heard. **Order reserved.**

- Sd -

(L.N. GUPTA)
MEMBER (T)

- Sd -

(BACHU VENKAT BALARAM DAS)
MEMBER (J)